NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/185/(IB)/2017

NAME OF THE PETITIONER(S)

: JOHNSON LIFTS PVT LTD

NAME OF THE RESPONDENT(S)

: EAST COAST CONSTRUCTION & INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rosa Blessed King

Pelitibres

ORDER

The legal manager representing Respondent Company present. Counsel for Corporate Debtor present and submitted that he is ready to give post dated cheques for the amount as agreed by the petitioner and prays for time. At request, time is enlarged. Put up on 08.09.2017 at 10.30 A.M.

S. VIJAYARAGHAVAN

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

hv

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)